

(b) whether it is also a fact that the firm's contention was accepted by the arbitration and the Railways were made to pay Rs. 80,000; and

(c) if so, whether Government have made any departmental inquiry into the disappearance of the waste cotton stock; if so, result thereof and the action taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) No supply was made by Kanpur firm to Liluah in 1976 and as such the question of informing them in 1981 does not arise.

(b) and (c) Do not arise.

**Number of Persons killed in unreserved compartments in Agra Train Accident**

1879. SHRI G. NARASIMHA  
REDDY:

SHRI SATYANARAYAN  
JATIA:

SHRI BHEEKHABHAI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether identity of the persons killed in the Dakshin Express train accident on 27th January, 1982 near Agra could be established;

(b) whether it is a fact that a majority of the dead were poor people who were travelling in the RMS coach;

(c) whether it is also a fact that in the past compensation had mostly gone to persons who were travelling in reserved compartments; and

(d) if so, what steps are being taken to give the same benefit to passengers travelling by unreserved compartments?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-

LIKARJUN): (a) Of the 64 persons killed in the accident, 53 have so far been identified.

(b) No.

(c) and (d), Compensation is paid in respect of all bonafide passengers.

**रेल समितियों का पुनर्गठन**

1880. श्री आर० एन० राकेश :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या तत्कालीन रेल मंत्री ने पिछले सत्र के दौरान यह आश्वासन दिया था कि सभी रेल समितियों को विघटित किया जायेगा और फिर से उनका पुनर्गठन किया जायेगा ;

(ख) यदि हां, तो क्या इन समितियों को विघटित और पुनर्गठित कर दिया गया है ; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) :

(क) से (ग). रेलों पर रेलवे सुधार समिति को छोड़कर गैर-सरकारी सदस्यों वाली सभी समितियां भंग की जा चुकी हैं और उनका पुनर्गठन करने की कार्रवाई की जा रही है ।